

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 655 of 2020**

**IN THE MATTER OF:**

**Gp Capt Atul Jain**

**...Appellant**

**Versus**

**Tripathi Hospital Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Gp. Capt. Atul Jain, Appellant in person.**

**For Respondent: Ms. Shivani Kher and Mr. K. Ravi Ranjan, Advocates for R-1, 2, 3 & 8.**

**O R D E R**  
**(Through Virtual Mode)**

**04.08.2020:** The Appellant appearing in person submits that he has carried out the necessary corrections in the clause title and body of the appeal paper book at appropriate places in compliance with the order of this Appellate Tribunal dated 27<sup>th</sup> July, 2020.

On being confronted with the query as to whether there is any evidence of default in support of the claim in respect whereof default is alleged and Corporate Insolvency Resolution Process was sought to be set in motion, the Appellant has referred to Page No. 205 to 207 of the appeal paper book which is the record of the information utility showing amount of default as also the date of default.

This appeal being now registered under Section 61 of the I&B Code, let notice be issued upon Respondents.

At this stage, Ms. Shivani Kher, Advocate waived and accepted notice on behalf of Respondents No. 1, 2, 3 & 8. No further notice be served upon these Respondents. Appellant to provide copy of amended pages of the appeal paper book to learned counsel for the Respondents. Reply affidavit be filed on behalf of Respondents No. 1, 2, 3 & 8 alongwith vakalatnama within two weeks. Rejoinder, if any, be filed within two weeks thereof.

Let notice be issued on rest of the Respondents. Appellant submits that at page 225 of the appeal paper book details of mobile Nos./e-mail address of the Respondents have been provided. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within three days.

Post the appeal 'for admission (after notice)' on **10<sup>th</sup> September, 2020**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*

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